

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA  
UNSTARRED QUESTION No. 1998  
TO BE ANSWERED ON MARCH 9, 2016  
MASTER PLAN FOR DELHI-2021

No. 1998 SHRI A.P. JITHENDER REDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a): whether the Government has notified any policy and guidelines for redevelopment of areas other than Transit Oriented Development (TOD) along metro corridors since the release of the Master Plan for Delhi 2021;

(b): if so, the details thereof and if not, the reasons there for along with estimated timeline for issuing notification in this regard;

(c): whether the Government has issued guidelines and regulation for the execution of the TOD policy since its notification;

(d): if so, the details thereof and if not, the reasons therefor; and

(e): whether the Government has any plan to approve private projects for redevelopment of cooperative group housing societies and other group housings on a pilot basis and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

(a) & (b): Delhi Development Authority (DDA) has informed that it has notified the following Guidelines/Regulations for redevelopment of areas other than 'Transit Oriented Development' along metro corridors since the release of Master Plan for Delhi-2021:

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- (i) S.O. 683 (E) dated 01.04.2011: 'Regulations and Guidelines for Redevelopment of Existing Planned Industrial Area'.
- (ii) S.O. 654 (E) dated 01.05.2012: 'Regulations for Redevelopment of Clusters of Industrial Concentration in Non-Conforming Areas/Unplanned Industrial Areas'.

(c): No, Madam.

(d): DDA has placed draft 'Transit Oriented Development (TOD) Regulations' in public domain on 23.02.2016 for inviting views of the public.

(e): No, such plan is under consideration in the Ministry of Urban Development.

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